## 1375 Written Answers

had been constructed by January 1953 and with the provision of lighting, oxygen, electric power etc. it was complete in all respects by June 1953.

LOANS GIVEN TO SINDRI FERTILIZER AND CHEMICALS LTD.

108. SHRI P. C. BHANJ DEO: Will the Minister for Production be pleased to state:

(a) the amount of loans taken by the Sindri Fertilizer and Chemicals Ltd., up-to-date;

(b) whether these loans bear any interest; and

(c) the annual profit made by this undertaking in recent years?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) On the assumption that the hon. Member refers to loans taken from the Government of India, the amount is Rs. 7,49,00,000.

(b) Yes.

(c) The Fertilizer Project, Sindri, was transferred to a private limited company on the 16th January 1952 and the Company's first Balance Sheet covers the period from the 16th January 1952 to the 31st March 1953. The net profit during this period was Rs. 95,883. Copies of the Directors' report, Balance Sheet and Profit and Loss Account of the Company for the period up to the 31st March this year have been placed in the Library of Parliament.

## OUTPUT OF STATE COLLIERIES

109. SHRI B. C. GHOSE: Will the Minister for PRODUCTION be pleased to state what according to the Inspector of Mines is—

(a) the gross and grade-wise output in each of the State Collieries for the period April 1952 to March 1953;

(b) the total grade-wise despatches of steam and other coal separately in each of the State Collieries for the period April 1952 to March 1953; and

(c) the pithead stocks of different grades of coal at each of the State to Questions

Collieries on 31st December in each year from 1947 to 1952 and on 30th June 1953?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): Grade-wise figures of raisings and despatches and of stock from the State Railway Collieries are being collected and will be laid on the Table of the House.

A statement showing total raisings and despatches from April 1952 to March 1953 and of stocks on 31st December in each year from 1947 to 1952 and on 30th June 1953, from the State Railway Collieries is laid on the Table of the House. [See Appendix V, Annexure No. 57.]

RAJGHAT MAINTENANCE COMMITTEE

110. SHRI M. VALIULLA: Will the Minister for Works, Housing and Supply be pleased to state:

(a) whether Rajghat Maintenance Committee has been dissolved;

(b) if so, when and why;

(c) who has taken over the functions of that Committee; and

(d) what are the aims of the new body?

THE MINISTER FOR WORKS, HOUS-ING AND SUPPLY (SARDAR SWARAN SINGH): (a) The Committee which had been set up by Government by a resolution dated the 29th April 1950 to advise Government on the maintenance of the Samadhi of Mahatma Gandhi at Rajghat has been dissolved.

(b) and (c). On the 1st October 1958; after its functions were taken over by the Rajghat Samadhi Committee set up in pursuance of the Rajghat Samadhi Act, 1951.

(d) The new body was set up, to ensure the proper maintenance, preservation, and administration of the Rajghat Samadhi.

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